

**THE HYDERABAD STATE APPROPRIATION ACT, 1950.****No. IX of 1950.****CONTENTS.****Sections.**

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**\*THE HYDERABAD STATE APPROPRIATION ACT, 1950.**

No. IX of 1950.

Whereas in view of the provisions contained in Article 266 and in clause (3) of Article 212A of the Constitution of India it is expedient to authorise payment and appropriation of certain sums ;

It is hereby enacted as follows :—

1. This Act may be called the Hyderabad State Appropriation Act, 1950. Short title.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 3 of the schedule amounting in the aggregate to the sum of fifty-four crores, thirty-six lakhs, thirteen thousand, four hundred and forty-six rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the schedule.

Issue of  
Rupees  
54,36,13,446  
out of the  
Consolidated Fund  
of the State  
of Hyderabad for  
the year  
1950-51.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the schedule in relation to the year ending on the thirty-first day of March, 1951. Appropriation.

## SCHEDULE.

Sl. No.	Services and purposes	SUM NOT EXCEEDING		
		Charged on the Consolidated Fund	Other expenditure to be met out of the Consolidated Fund	Total
1	2	3	4	5
		Rs.	Rs.	Rs.
1.	Land Revenue .. .. .	.. .. .	1,54,81,000	1,54,81,000
2.	Forests .. .. .	.. .. .	28,56,000	28,56,000
3.	Customs .. .. .	.. .. .	51,28,000	51,28,000
4.	Excise .. .. .	.. .. .	52,71,000	52,71,000
5.	Opium and Ganja .. .. .	.. .. .	85,000	85,000
6.	Distilleries and Alcohol Factory .. .. .	.. .. .	30,53,095	30,53,095
7.	Stamps .. .. .	.. .. .	4,22,000	4,22,000
8.	Registration .. .. .	.. .. .	4,72,000	4,72,000
9.	Mines .. .. .	.. .. .	2,17,000	2,17,000
10.	Petrol Cess .. .. .	.. .. .	2,00,000	2,00,000
11.	Motor Vehicles Tax .. .. .	.. .. .	11,00,000	11,00,000
12.	Interest .. .. .	1,47,23,000	.. .. .	1,47,23,000
13.	Debt Redemption .. .. .	1,48,97,000	.. .. .	1,48,97,000
14.	Management of Public Debt .. .. .	82,000	.. .. .	82,000
15.	Mint .. .. .	.. .. .	2,09,333	2,09,333
16.	Paper Currency .. .. .	.. .. .	12,84,669	12,84,669
17.	Exchange and Remittance .. .. .	.. .. .	10,000	10,000
18.	Payment to H.E.H. .. .. .	50,00,000	.. .. .	50,00,000
19.	Tour Expenses of H.E.H. and Military Secretary .. .. .	19,000	.. .. .	19,000
20.	Expenses of Princes .. .. .	.. .. .	20,000	20,000
21.	Expenses of Sahebzadas .. .. .	.. .. .	67,000	67,000
22.	General Administration .. .. .	.. .. .	1,24,85,000	1,24,85,000
23.	Political Charges .. .. .	.. .. .	16,25,000	16,25,000
24.	Pensions and Compassionate Allowances .. .. .	.. .. .	86,00,000	86,00,000
25.	Life Insurance and Family Pension Fund .. .. .	.. .. .	2,49,070	2,49,070

## SCHEDULE.—(Contd.)

1	2	3	4	5
		Rs.	Rs.	Rs.
26.	Mansabs, Inte- yazis and Special Allowances ..	..	21,41,334	21,41,334
27.	Military ..	..	44,80,000	44,80,000
28.	Courts ..	8,81,000	51,14,492	54,45,492
29.	Jails ..	..	80,92,807	80,92,807
30.	Police ..	..	5,20,41,000	5,20,41,000
31.	Education ..	..	4,53,88,000	4,53,88,000
32.	Medical and Public Health ..	..	1,38,15,000	1,38,15,000
33.	Religious Affairs ..	..	7,40,000	7,40,000
34.	Agriculture ..	..	76,45,000	76,45,000
35.	Veterinary ..	..	18,12,000	18,12,000
36.	Co-operative ..	..	19,82,000	19,82,000
37.	Miscellaneous and Minor Departments ..	..	20,21,000	20,21,000
38.	Municipalities and Public Improvements ..	..	69,12,000	69,12,000
39.	Buildings and Communica- tions ..	..	1,94,02,000	1,94,02,000
40.	Irrigation ..	..	82,78,000	82,78,000
41.	Railways and Road Trans- port ..	..	2,20,56,000	2,20,56,000
42.	Electricity ..	..	72,90,646	72,90,646
43.	Printing ..	..	33,03,000	33,03,000
44.	Industries ..	..	18,50,000	18,50,000
45.	Industrial Research Labo- ratory ..	..	3,76,000	3,76,000
46.	Transfers from Famine Reserve ..	..	70,97,000	70,97,000
47.	Transfers to Famine Insu- rance Fund ..	..	15,00,000	15,00,000
48.	Miscellaneous ..	..	1,79,00,000	1,79,00,000
49.	Transfers from Road Fund ..	..	5,00,000	5,00,000
50.	Charities and Donations ..	..	7,36,000	7,36,000
51.	Supply and Control ..	..	43,47,000	43,47,000
52.	Sales Tax ..	..	6,54,000	6,54,000
53.	Capital Outlay on Irrigation Works ..	..	2,54,43,000	2,54,43,000
54.	Do Roads ..	..	28,80,000	28,80,000
55.	Do Buildings ..	..	26,10,000	26,10,000
56.	Do Tools and Plants ..	..	54,15,000	54,15,000
57.	Do Nizamsagar Deve- lopment Works ..	..	10,00,000	10,00,000

## SCHEDULE.—(Contd.)

1	2	3	4	5
		Rs.	Rs.	Rs.
58.	Capital Outlay on Post War Deve- lopment Schemes	..	1,55,87,000	1,55,87,000
59.	Do Electricity	..	22,93,000	22,93,000
60.	Do Hydro-Electric Schemes	..	66,87,000	66,87,000
61.	Do Road Transport Department	..	65,00,000	65,00,000
62.	Do Drainage Works	..	11,90,000	11,90,000
63.	Do Water Works	..	11,50,000	11,50,000
64.	Do City Improve- ment Board Works	..	10,00,000	10,00,000
65.	Do Improvement Works under lo- cal bodies ..	..	20,00,000	20,00,000
66.	Do Other miscellane- ous items	..	62,45,000	62,45,000
67.	Interest-free and interest- bearing advances ..	..	12,65,02,000	12,65,02,000
68.	Repayment of Debt ..	2,50,000	..	2,50,000
	Grand Total ..	3,53,02,000	50,83,11,446	54,86,13,446